

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 109**  
**(IB)-1362(PB)/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd.

.... Applicant/petitioner

Vs.

Jyoti Buildtech Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Vinod Chaurasia, Adv. for RP

Mr. Vijender Sharma, RP

For the respondent

Mr. Upinder Singh, Adv. for Ranchi  
Municipal Corporation

Mr. Ankit Singh, Adv along with Lakshmi  
Gurung, Sr. Standing Counsel for Income  
Tax Department

**ORDER**

At request of the Resolution Professional counsel, list IA-4718/2020 along with other pending applications for hearing on **15.12.2020**.

—Sd—

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

—Sd—

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**